## NATIONAL COMPAN<u>M3L</u>AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)No.05/BB	-	Admission	230-232	M/s Instakart Services Pvt Ltd
2018				

SL. NAME (IN CAPITAL)

**SIGNATURE** 

& PHONE NUMBER

REPRESENTATION TO WHOM

1. Perikul. K. Agun

ORDER

Matter is listed today for admission. We have heard the Counsel for Petitioner. List it for consideration on 19.02.1018.

Member (T)

Member (J)